



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 225/16	IA 93/17 in TP 231/17	Hearing	391- 394	Hewlett Packard(India) Software Operation Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	Pallavi Samit	Petitioner	
2	J. K. Langaraj	OL	

Counsel for petitioner is present. Assistant from OL office is present. Copy of IA 92/17 is served on the Assistant for OL office. Counsel for petitioner has filed a memo along with enclosures. No representation for ROC. Standing counsel is absent.

For objections if any in IA 02/17, list it on 04.09.2017 finally.


MEMBER (J)


MEMBER (T)